

**JURISDICTION OF MM's COURTS AT DWARKA COURTS : DELHI
SOUTH-WEST DISTRICT (w.e.f. 11.09.2017)**

Sl. No.	Presiding Officer's	Court Room No.	JURISDICTION
1.	Sh. Sumedh Kumar Sethi, CMM	08	Crime Branch, CBI, (Copy Right Act & Trade Mark) (EOW Cell), Najafgarh, 3D.P.D.P. Act.
2.	Ms. Purva Sareen, ACMM	210	PS : Uttam Nagar, Dwarka Sec-23 (19, 20, 22, 23, 24, Pochan Pur Vill.).
3.	Sh. Rohit Gulia, MM-01	213	PS : Palam Village, Palam / Domestic Airport, Immoral Traffic (Prevention) Act 1956, MCD & DDA Act. (traffic circle of Mayapuri & Palam Airport)
4.	Sh. Siddhartha Malik, MM-02	10	PS : Dabri, Immoral Traffic (Prevention) Act 1956. (traffic circle of IGI & Najafgarh)
5.	Sh. Kishor Kumar, MM-03	11	PS : Bindapur, (Delhi Cantonment Board U/s. 247 and 281). (traffic circle of Janakpuri)
6.	Sh. Himanshu Raman Singh, MM-04	12	PS : Kapashera, Dwarka South (5, 6, 7, 8, 9, 10, 11, Baghdola, Papan Kala, J.J. Colony, Sec-7 Ext. To D-Block) (traffic circle of RK Puram & Delhi cantt)
7.	Sh. Santosh Kumar Singh, MM-05	09	PS : Chhawla, PS Janakpuri, PS Vikas puri (traffic circle of Kapashera)
8.	Sh. Deepak Kumar-II, MM-06	14	PS : Jaffar Pur Kalan, Dwarka North (Sector 1 to 4 & 12 to 18, Kakrola Village). (traffic circle of Dwarka)
9.	Ms. Manu Goel Kharb, Ld. MM-07	309	PS: Baba Hari Das Nagar.
10.	Ms. Richa Gusain Solanki, MM-01 (Mahila Court)	313	PS : Vikas Puri, Dwarka Sec-23, J.P. Kalan, Chhawla, Kapashera , CAW Cell Nanakpura.
11.	Ms. Neha, MM-02 (Mahila Court)	315	PS : Dabri, Palam Village, Uttam Nagar, Dwarka South, Domestic Airport, (Delhi Cantt U/s. 12 DV Act only).
12.	Ms. Archana Beniwal, MM-03 (Mahila Court)	312	PS : Janak Puri, Bindapur, Najafgarh, Dwarka North, Baba Hari Das Nagar.
13.	Sh. Puneet Nagpal, MM-01 (N.I. Act)	608	Dealing with cases U/s. 138 N.I. Act.
14.	Ms. Upasana Satija, MM-03 (N.I. Act)	604	Dealing with cases U/s. 138 N.I. Act
15.	Sh. Ravinder Singh-II, MM-04 (N.I. Act)	211	Dealing with cases U/s. 138 N.I. Act.
16.	Ms. Paridhi Gupta, Ld. MM-02 (N.I. Act)	212	Dealing with cases U/s. 138 N.I. Act.
17.	Sh. Mridul Gupta, MM (Municipal Magistrate)	02	MCD (Najafgarh Zone), NDMC & Cases U/s. 138 N.I. Act.